GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 544

TO BE ANSWERED ON FEBRUARY 07, 2022 AVAILABILITY OF HOUSES FOR URBAN POOR

NO. 544. DR. KIRODI LAL MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government proposes to facilitate the availability of houses to the urban poor and middle class people in the country;
- (b) if so, the steps taken by Government to provide houses to the poor and middle class urban people and the schemes being run in this regard;
- (c) the number of houses provided under this scheme in the State of Rajasthan during the last three years, the district-wise details thereof; and
- (d) the State/Union Territory-wise details thereof during the last three years?

ANSWER THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b): Yes, Sir. Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015to provide all weather pucca house to all eligible urban families/ beneficiaries. Eligible beneficiaries can avail the benefit of PMAY(U) through available four verticals i.e., Beneficiary-led Construction (BLC), Affordable House in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The first three verticals are only for Economically Weaker Sections (EWS)and the fourth vertical i.e., CLSS is for EWS/Low Income Group (LIG)/Middle Income Group (MIG). Under CLSS vertical, middle class/MIG were covered from 1st January 2017 till 31st March 2021. So far, 1.14 crore houses have been sanctioned under different verticals of PMAY(U) Scheme, out of which more than 54 lakhs completed and remaining at various stages of construction/grounding.
- (c): The district-wise number of houses sanctioned under this scheme in the State of Rajasthan during the last three years is at Annexure-I.
- (d): The State/Union Territory-wise number of houses sanctioned under this scheme during the last three years is at **Annexure-II**.

Annexure-I referred in reply to RS USQ No. 544 due for answer on 07.02.2022

District-wise number of houses sanctioned during the last three years (FY 2018-19 to FY 2020-21) in the State of Rajasthan under PMAY-U

(As on 24.01.2022)

S. No.	District Name	No. of houses sanctioned during the last three years (FY 2018-19 to FY 2020-21)
1	Ajmer	4,764
2	Alwar	9,275
3	Banswara	691
4	Baran	5,145
5	Barmer	801
6	Bharatpur	478
7	Bhilwara	5,278
8	Bikaner	2,466
9	Bundi	2,746
10	Chittorgarh	1,399
11	Churu	280
12	Dausa	456
13	Dhaulpur	48
14	Dungarpur	301
15	Ganganagar	8,667
16	Hanumangarh	1,081
17	Jaipur	42,321
18	Jaisalmer	476
19	Jalor	990
20	Jhalawar	884
21	Jhunjhunun	3,526
22	Jodhpur	5,567
23	Karauli	495
24	Kota	5,637
25	Nagaur	1,061
26	Pali	1,727
27	Pratapgarh	397
28	Rajsamand	980
29	Sawai Madhopur	182
30	Sikar	4,641
31	Sirohi	559
32	Tonk	759
33	Udaipur	4,117
	Total	1,18,195

State/UT-wise number of houses sanctioned during the last three years (FY 2018-19 to FY 2020-21) under PMAY-U

(As on 24.01.2022)

S. No.	States/UTs	Number of houses sanctioned during the last three years (FY 2018-19 to FY 2020-21)
1	A&N Islands	577
2	Andhra Pradesh	13,85,502
3	Arunachal Pradesh	1,239
4	Assam	81,949
5	Bihar	2,24,557
6	Chandigarh	1,520
7	Chhattisgarh	1,68,158
8	D&NH and D&D	5,214
9	Delhi	23,219
10	Goa	3,707
11	Gujarat	5,37,722
12	Haryana	94,815
13	Himachal Pradesh	4,526
14	J&K	26,854
15	Jharkhand	63,176
16	Karnataka	2,97,897
17	Kerala	61,202
18	Ladakh	392
19	Lakshadweep	-
20	Madhya Pradesh	4,09,928
21	Maharashtra	11,21,538
22	Manipur	26,090
23	Meghalaya	4,550
24	Mizoram	10,703
25	Nagaland	21,564
26	Odisha	80,603
27	Puducherry	9,231
28	Punjab	64,237
29	Rajasthan	1,18,195
30	Sikkim	119
31	Tamil Nadu	3,92,873
32	Telangana	82,170
33	Tripura	22,651
34	Uttar Pradesh	13,37,073
35	Uttarakhand	28,556
36	West Bengal	3,41,527
	Total	70,53,834